

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FIZZY FOODLABS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	Fizzy Foodlabs Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	06/08/2012
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	ROC, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U15122MH2012PTC234194
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	H. No. 1861/A Ground Floor, Survey No. 48/3-48/7 Pai, Village Walshind, Nashik Highway Bhiwandi Thane MH 421302
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	12/03/2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	Order passed on 12/03/2020 Certified copy issued on 16/03/2020
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Mr. Suresh Chandra Jena Reg. No. IBBI/IPA-001/IP-P-01540/2019 - 2020/12473
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	501, Ruby Isle, Royal Palms, Aarey Milk Colony, Goregaon East, Mumbai MH 400 065 Email: suresh.jena58@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	301-302, Poonam Pearl, Opp. New India Assurance Colony, Juhu Lane, Andheri West, Mumbai – 400 058 Email: insolvency@jjkandco.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	15/04/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal **Mumbai Bench** has ordered the commencement of liquidation of the **Fizzy Foodlabs Private Limited** on **12/03/2020**.

The stakeholders of **Fizzy Foodlabs Private Limited** are hereby called upon to submit a proof of their claims, on or before **15/04/2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: **Mr. Suresh Chandra Jena**

Date and Place: 17/03/2020 / Mumbai